

of officers in foreign countries, incidental expenses, etc.?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI LALIT VIJOY SINGH): The total expenditure incurred so far on account of TA/DA of officers who visited foreign countries in connection with the investigations regarding beneficiaries/recipients of Bofors pay offs is given below:

<i>Indian Rupees</i>	<i>Foreign Exchange</i>
Rs. 6,43,719.24	US\$ 7212.50
	SFR 951.20
	SEK 2009.20

Rates of Paper Manufactured by Hindustan Paper Corporation Ltd., Calcutta

485. SHRI MAHENDRA SINGH MEWAR: Will the PRIME MINISTER be pleased to state:

(a) whether there is a dispute between the Union Government and the Hindustan Paper Corporation Ltd., Calcutta on the disagreement over PMT rates communication by the Union Government and its non-acceptance by HPC; and

(b) if so, the action proposed to be taken by Government to resolve the dispute which is affecting education due to non-supply of paper by HPC?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) and (b). Hindustan Paper Corporation (HPC) was supplying subsidised white printing paper to the education sector under a scheme approved by the Department of Education, Ministry of Human Resources

Which lapsed on 31.3.1990. A revised scheme for subsequent implementation is under consideration of the Department of Education, Ministry of Human Resources. As soon as the Scheme is finalised, supply of subsidised paper would resume. Meanwhile HPC is supplying paper at concessional rates to the education sector but without any subsidy.

[Translation]

Investment by Multinational Companies

486. SHRI HARSH VARDHAN: Will the PRIME MINISTER be pleased to state:

(a) the policy of Government regarding the investment by multinational companies in India;

(b) whether Government propose to issue a list of such industries in which the multinational companies will not be permitted to invest with immediate effect; and

(c) if so, when?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) Government's foreign investment policy is selective and is designed to channelise such investments into areas which require sophisticated technology, or where critical production gaps exist or which would help increase the country's export potential. While Government's basic policy is aimed at reducing unnecessary dependence on external resources, it is recognised by Government that it is equally necessary to update production technology continuously to keep pace with rapid technological advances taking place in developed countries. The import of technology is, therefore, selective and is ordinarily permitted in high technology areas, in export-oriented or import substitution manufacture, or for enabling indigenous industry to upgrade its existing